

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 68 (ND)/2010
TP12/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016.


NAME OF THE COMPANY: Sh. Vinod Kumar Sharma & Ors.

Vs.

M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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| 1. | RUSHKAR MEHROTRA | ADVOCATE | RESPONDENTS |  |
| 2. | | | | |

Order dated 3.8.2016

68 (ND) 10 Vinod Kumar Sharma v. Bhawani Cold Storage Pvt Ltd

Learned counsel for respondent requested for time and there is no representation on petitioner's side.

The matter is ordered to be listed on 26.08.2016 for final arguments without fail.


VSR Avadhani (Hon'ble Member) Judicial


H P Chaturvedi (Hon'ble Member) Judicial